GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 3171 (To be answered on the 4th August 2022)

NEW FLIGHTS FROM KISHANGARH AIRPORT

3171. SHRI BHAGIRATH CHOUDHARY

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has received representations to begin the operation of new flights from Kishangarh airport, Ajmer in Rajasthan; (b) if so, the details thereof:

(c) whether the air routes from Kishangarh airport to Jaisalmer, Jodhpur, Lucknow, Amritsar etc. have been awarded under Ude Desh Ka Aam Naagrik (UDAN) scheme;

(d) if so, the time by which the flights are expected to operate on the above routes;

(e) whether the Government proposes to begin the flight services from Kishangarh airport to the cities like Bengaluru, Pune, Chennai, Kolkata, Guwahati, Jammu and Goa; and

(f) if so, the time by which flight services are likely to be started?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION वागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

- (a) & (b): Government has been receiving requests for connecting cities by air across the country from time to time. Ministry of Civil Aviation continues to inter act with the airlines to promote air connectivity in the country.
- (c) & (d): Airports Authority of India (AAI), the implementing agency of Regional Connectivity Scheme (RCS)- UDAN (Ude Desh Ka Aam Nagrik) had awarded routes connecting Kishangarh airport with cities viz Ahmedabad, Delhi, Hyderabad, Indore & Surat in second round of bidding under UDAN.

Subsequently, AAI has awarded networks, "Lucknow- Kishangarh - Jaisalmer- Kishangarh - Udaipur- Kishangarh - Lucknow" and "Lucknow - Kishangarh - Udaipur - Kishangarh - Jodhpur - Kishangarh - Lucknow" to Selected Airline Operators in third round of bidding under UDAN. AAI has

now issued a show cause notice to SAO to complete the contractual obligations for these networks.

(e) & (f): As per provisions in the scheme, now Kishangarh airport has come under the category of Served Airport. Hence, routes connecting Kishangarh to Kolkata, Pune, Bangalore, Guwahati, Chennai, Jammu and Goa do not come under the purview of UDAN.

After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate with compliance of Route Dispersal Guidelines (RDGs) issued by Government across the country. Thus, it is up to the airlines to provide air services to/from any airport in country depending on their operational and commercial viabilities.